

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 777
TO BE ANSWERED ON DECEMBER 04, 2025**

STATUS OF URBAN INFRASTRUCTURE IN BUDAUN

NO. 777. SHRI ADITYA YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the urban areas of Budaun district in Uttar Pradesh suffer from inadequate urban infrastructure, lack of affordable housing and inadequate sanitation services;**
- (b) if so, the details of the schemes launched/ proposed by the Government for the development of affordable housing projects, improvement in cleanliness and better urban infrastructure; and**
- (c) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swachh Bharat Mission – Urban 2.0 (SBM – U 2.0), etc.**

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts. The status of urban infrastructure projects in Budaun is as given below: -

AMRUT: This Mission, launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country, was focused on development of basic infrastructure in urban areas, in the sectors of water supply, sewerage and septage management, etc. AMRUT 2.0 was launched in the year 2021 in all ULBs/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Mission, States/UTs are empowered to select appraise, propose and implement projects. Budaun city is covered under AMRUT in Budaun district. Details of the projects under AMRUT in Budaun are as below:

Sl. No.	Title	Sector	Project Cost (In ₹ Cr.)
1	Development and Beautification of Gandhi Ground Park	Parks	0.43
2	Development of Water Works Compound Park	Parks	0.26
3	Development and Beautification of Ambedkar Park Near Gaddi Chowk	Parks	0.19
4	Development and Beautification of Ambedkar Park Near District Hospital	Parks	0.34
5	Budaun Septage Management	Sewerage and Septage Management	4.8
6	Extension of Water Supply Lines and House Connections in Budaun	Water Supply	11.96

Details of 10 projects under AMRUT 2.0 are as follows:

SI NO	ULB	Project Type	Project Title	Approved Cost (In ₹ Cr.)
1	ISLAM NAGAR (NP)	Water Supply	Islam Nagar Nagar Panchayat Reorganisation Water Supply Scheme	46.14
2	UJHANI (NPP)	Water Body Rejuvenation	Sarovar	2.25
3	UJHANI (NPP)	Water Supply	Ujhani Nagar Palika Parishad Reorganisation Water Supply Scheme (under AMRUT 2.0)	53.5
4	BISAULI (NPP)	Water Body Rejuvenation	Amrit Sarovar NPP Bisauli	0.8
5	DATAGANJ (NPP)	Water Body Rejuvenation	Amrit Sarowar	2.25
6	BUDAUN (NPP)	Water Supply	24x7 Water Supply Scheme for Nekpur Ward 03 of Badaun	15
7	DATAGANJ (NPP)	Water Supply	NPP Dataganj Reorganisation Water Supply Scheme	30.65
8	BUDAUN (NPP)	Water Supply	Budaun Reorganisation Water Supply Scheme. (under AMRUT 2.0)	74.71
9	KACHHLA (NP)	Water Supply	Kachhla Nagar Panchayat Reorganisation Water Supply Scheme (under AMRUT 2.0)	8
10	SAHASWAN (NPP)	Water Supply	Sahaswan Nagar Palika parishad Reorganisation Water Supply Scheme	55

PMAY-U: The Physical and Financial progress in Budaun District of Uttar Pradesh under PMAY-U and PMAY-U 2.0 are as follows:

S. No.	Particulars	Budaun District
1	Houses Sanctioned (Nos)	25,295
2	Houses Grounded for Construction (Nos)	18,034
3	Constructions of Houses Completed/ Delivered (Nos)	17,808
4	Central Assistance Sanctioned (₹ in crore)	380.82
5	Central Assistance Released (₹ in crore)	297.13

SBM-U: This Mission is being implemented in all the urban areas of the country through ULBs to strengthen the urban infrastructure by creation of Individual House Hold Latrines (IHHL)/Community/ Public Toilets (CT/PT)/ Urinals/Aspirational Toilets and construction of waste processing facilities for management of Municipal Solid Waste in cities. For cities having population less than 1 lakh, waste water treatment facilities are also covered under Used Water Management (UWM) component of SBM-U 2.0.

Further, under SBM-U Central Share of funds is released to the States/UTs on the basis of demand made by States/UTs in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. Hence district/ULB-wise details of funds under SBM-U are not available. Mission allocation of ₹4,073.8 crores is earmarked for the state of Uttar Pradesh under SBM-U 2.0, out of which action plan having Central Share (CS) of ₹ 3,469.84 crores have so far been approved.
